

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6573/2021

M/S. JAIPRAKASH SEWA SANSTHAN

Appellant(s)

VERSUS

NATTHI MAL & ORS.

Respondent(s)

(IA No. 177868/2019 - DISCHARGE OF ADVOCATE ON RECORD)

Date : 12-05-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s) Mr. Anupam Lal Das, Sr. Adv.
Mr. Pawan R. Upadhyay, Adv.
Mrs. Sharmila Upadhyay, Adv.
Mr. Sarvjit Pratap Singh, Adv.
Mr. Gaurav Prakash Pathak, Adv.
Mr. Krishnau Dada, Adv.
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For Respondent(s) Mr. Anurag Pandey, AOR
Ms. Reena Pandey, Adv.

Mr. Yogendra Singh, Adv.
Mr. Manoj Kumar, Adv.
Mr. Binod Kumar, Adv.
Mr. Gautam Das, AOR

Mr. Mahesh Thakur, AOR
Mr. Ajay Kanojiya, Adv.
Vibasha Singh, Adv.

Mr. Shiv Sagar Tiwari, AOR

UPON hearing the counsel the Court made the following
O R D E R

List this matter after ensuing summer vacation and to retain
its position on Board.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)